

JUDGMENTS FOR THE MONTH OF OCTOBER, 2012

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	3 rd	<u>Crl.M.C. 703/2012</u>	SRI RATNESWAR GOGOI & SHRI KULA BARUAH VS THE STATE OF ASSAM		THE HON'BLR MR.JUSTICE I.A. ANSARI
2	8 th	<u>Crl.A. 60/2005</u>	SHRI CHINIGA REDDY VS THE STATE OF ASSAM	AppAppeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE IA ANSARI
3	10 th	<u>Crl.Rev.P. 31/2004</u>	SHRI PABAN DAS & ANR VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE IA ANSARI
4	18 th	<u>CRL.A(J) 22/2007</u>	PHILIMAN SOREN VS THE STATE OF ASSAM		THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MR. JUSTICE P. K. MUSAHARY